

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 11-09-2023 AT
02.00 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/513(CHE)/2023
PETITION NUMBER : IBA/45/2020
NAME OF THE PETITIONER : M/s. Rajalakshmi Wind Energy Ltd
NAME OF THE RESPONDENT(S) : M/s. Kiran Global Chems Ltd
**UNDER SECTION : Sec 60(5)(C) of IBC, 2016 r/w Rule 11
of NCLT rules, 2016**

ORDER

Ld. Counsel Mr. S.R. Rathunathan for the Applicant. Ld. Counsel Mr. S. Sathiyarayanan for the RP.

Ld. Counsel for the RP submits that new RP has taken over and CoC meeting is being conducted today where agenda includes the withdrawal of the plan submitted by the Applicant.

List this application for hearing on **26.09.2023**.

- SP -

RAVICHANDRAN RAMASAMY
Member (Technical)

Phk

- SP -

SANJIV JAIN
Member (Judicial)